Central Administrative Tribunal Principal Bench: New Delhi

OA No.4633/2015

New Delhi this the 21st December, 2015

Hon'ble Shri Sudhir Kumar, Member (A) Hon'ble Shri Raj Vir Sharma, Member (J)

Ms.Jyoti Kumari D/o Shri Rohthash Kumar
Age-25 year, WP 550
Wazirpur Village, Ashok Vihar
Delhi-110052.
Post Assistant Teacher.

(By Advocate: Shri Rajender Yadav)

Versus

- The Chief Secretary through National Capital Territory of Delhi, New Secretariat, Players Building, ITO, New Delhi.
- The Secretary
 Delhi Subordinate Services Selection Board (DSSSB),
 FC-18, Institutional Area, Karkardooma,
 (Near Railway Reservation Center)
 Delhi-110092.
- 3. Secretary,
 Directorate of Education,
 Old Sectt., Delhi-54.

...Respondents.

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

After advancing some arguments, learned counsel for the applicant seeks leave & permission to withdraw the present O.A., with liberty to take recourse to appropriate proceedings, as per law. Therefore, the O.A. is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma) Member (J) (Sudhir Kumar) Member (A)

/kdr/